



MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 30.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 1778/2017 Gopal Lal Mali Vs. Smt. Anita Saini	Narain G Narayan	Kapil Gupta
2	Sh. Vikas Jain, Advocate	S.B. Cr. Writ Petition No. 128/2017 Seema Aerwal Vs. Manoj Kumar	Vandana Sharma	Jagdish Nagar
3	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 547/2018 Abdul Ajjj Vs. Mariyam	Mukesh Saini	Sanjay Yadav

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Nihal Chand)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 31.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Bail No. 6412/2018 Varun Yadav Vs. State	Shashi Shekhar Gaur	Laxmikant Sharma
2	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 42/2018 Smt. Neetu Jain Vs. Vinod Kumar Jain	Ajay Singh	Sajid Ali
3	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 1167/2011 & 1168/2011 B.D. Agarwal Vs. M/s MGF India Ltd. and Anr.	R.P. Garg	Anil Meena
4	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 3815/2018 Bablu Mehtar Vs. State	Ganesh Chaturvedi	Prakash Thakuriya, PP
5	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 3814/2018 Rajesh Mathur Vs. State	Ganesh Chaturvedi	Prakash Thakuriya, PP
6	Sh. Manish Kumawat Advocate	S.B. Civil Transfer Application No. 37/2018 Smt. Akanksha Vs. Akshya Kumar Gupta	Satyam Khandelwal	V.S. Chauhan
7	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision No. 1152/2017 Manoj Vs. Seema	Nitin Kumar Sharma	Sajid Ali
8	Ms. Archana Mantri, Advocate	S.B. Cr. Misc. Bail Application No. 7496/2018 Babulal Vs. State	Umesh Vyas	Ashvin Garg
9	Ms. Archana Mantri, Advocate	S.B. Cr. Bail Cancellation No. 65/2017 Babli Vs. State	Hari Krishana Sharma	Dheeraj Singhal
10	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 872/2017 Rahul Sharma Vs. Smt. Suprabha Sharma	Mohammed Anees	Vijay Singh Poonla
11	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. 443/2018 Lokesh Chittoda Vs. Rekha Kumari	Nitin Kumar Sharma	Amit Jindal
12	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 6059/2017 Mithlesh Vs. Surendra Kumar	Shamsuddin Ansari	Gourishankar Gautam
13	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision No. 1210/2017 Naresh Kumar Shakyawal Vs. Chhaya Kumari Shakyawal	Samarth Sharma	Mukesh Sharma

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